

O. A. No 382/90 (L)

Date
24/4/92

Hon'ble Mr. S.N. Prasad J.M

Case called out, again after
lunch. None responds on behalf
of either of the parties. A
perusal of record shows that
pleadings are complete in this case and
this case has been fixed for final hearing today.
List this case for final disposal
on 28.4.92. Interim order
passed earlier shall hold good till
the next date. J.M.

RA filed ^{order} No Reply
filed
27.4.92

28.4.92

Hon. Mr. S.N. Prasad J.M

Case called out. None
responds on behalf of either
of the parties. Put up again
after lunch.

J.M.

(Handwritten mark)